

OA No. 848/03

4/8/03

Hon. Maj Gen K.L. Srivastava, AM,
Hon. Mrs Meera Chhibber, JM.

Sri Rakesh Verma for the applicant
& Sri A.M. Tripathi for Sri R. Joshi for
respondents.

Heard. The learned counsel for the
applicant has prayed for withdrawing
the OA as it is pre-mature at this
stage because the applicant has filed
this OA challenging the show-cause
notice dt 7/7/03. He has prayed that
liberty be given to the applicant
to file the OA at appropriate time,
if necessary.

The OA is dismissed on withdrawal
with liberty to the applicant to file
the OA at appropriate time, if
considered necessary. No costs.


J.M.


A.M.

